SARDAR S. S. MAJITHIA: As I said, Sir, I have not got the figures here but, I gave the value, which was about Rs. 57 lakhs.

SHRI SHRIYANS PRASAD JAIN: What will be the cost of the plant if this stuff were to be manufactured in India?

SARDAR S. S. MAJITHIA: I really have not gone into the question as yet, Sir; and, as I said, we are already thinking of a scheme to set up a farm and, for the information of the House, I could say that we would require about 2,000 acres and that is a very considerable area. We are exploring the possibilities of getting that land.

RAGHUBIR SINH: Has the Government any plans for importing special machinery for producing skimmed milk and cheese?

SARDAR S. S. MAJITHIA: Once this project is finalised, then, we will go in for this.

Foreign Nationals in Defence SERVICE

\*274. SHRI GOVINDA REDDY: Will the Minister for Defence be pleased to state:

- (a) the number of foreign nationals in the Defence Services with particulars of their designations, salaries and periods of service;
- (b) whether there were at any time during the period 1947 to 1951 complaints by Indian employees in the Services of their being superseded by officers of foreign nationality, and if so, what are the particulars of such complaints; and
- (c) whether it is proposed to recruit in future foreign nationals for any posts in the Services?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) A statement is laid on the Table of the Council. [See Appendix Annexure No. 78.1

- (b) No such complaint was received by Government.
- (c) The policy is to employ a non-Indian only when a suitable Indian is not available.

SHRI GOVINDA REDDY: I find from the statement that, as many as 250 foreign national officers are there in all the wings of the Department. Am I to understand that all these 250 officers are there because no Indians were available for these posts?

SHRI SATISH CHANDRA: Well, from the statement the hon. Member will find that there are about 77 Service officers in the Army. Out of these 77 Service officials 65 are employed in technical branches, Signals, Electrical and Mechanical Engineering, Technical Development Establishments, and so on, 8 are in training establishments and there are only 4 higher officers. They too are specialists. That is the position in the Army. In the Navy, of course, we have got, relatively speaking, a larger percentage of British officers and in the Air Force, there are only 9 British Service officials. The hon. Member will find if I give him the figures, how the number has gradually reduced during the last few years. We are trying to replace them, as soon as possible, by getting Indians trained in foreign countries so that they could take over the posts at present held by these officers. In January 1948, we had 416 officers; on 1st January 1949, the number was reduced to 194; on 1st January 1950, it was 158; on 1st January 1951, it was 113;—these are all for the Army—on 1st January 1952 it was 88 and now it is 77. So, he will find that every attempt is being made to gradually replace these officers.

SHRI GOVINDA REDDY : My question is still unanswered. My question was whether no Indian was available for these posts for which foreign nationals are being recruited or retained.

SHRI SATISH CHANDRA: Sir, a foreign national is recruited only when a suitable Indian is not immediately available. Our men are being sent abroad for advanced training to take up these jobs.

SHRI GOVINDA REDDY: Taking the information from Government that no suitable Indian was available for all these offices, may I know whether no civilians were available also? For instance, in the Army, there are 17 civilians and then, there may be in the Navy also. May I know whether Indians were not available for these posts?

SHRI SATISH CHANDRA: Civilians here means that they are not on the fighting establishment, but they have technical jobs to perform. They deal with some technical matters. They are not members of the fighting Services.

SHRI GOVINDA REDDY: Am I to understand that with these technical qualifications, no Indians could be found even for civilian posts.

SHRI SATISH CHANDRA: Sir, the hon. Member will find that the details are given in the statement. If he carefully reads it he will know that the civilian officers are at present appointed on instructional and technical posts, e.g., Principal of the Prince of Wales Military College, Dehra Dun, the Station Officer, Prince of Wales Military College, Dehra Dun, Section Officer, Lecturer, etc., etc. These are all technical offices; they are not simple administrative posts. Until suitable Indians are trained to replace them, they have to be there.

SHRI GOVINDA REDDY: Is it the opinion that Indians with those technical qualifications were not available?

SHRI SATISH CHANDRA: Yes, they were not.

(Several hon. Members stood up.)

SHRI GOVINDA REDDY: I have not finished, Sir. This is a very important matter and the Chair will kindly allow me to put some more questions.

Well, Sir, I find from the statement that in the Service ranks of the Army, there are Captains, there are Major-Generals, there are Majors and there are Brigadiers. Is it not a fact, Sir, that Captains and Majors in the Indian Army have been demobilised recently?

SHRI SATISH CHANDRA: I could not follow the question, Sir.

SHRI GOVINDA REDDY: Recently, Sir, the Defence Department have demobilised Indian officers of the ranks of Captains and Majors. My point is that, if Government maintain that Indian officers are not available for these places, how is it that Government demobilised these officers while retaining the foreign nationals.

SHRI SATISH CHANDRA: Sir, the words 'Major' and 'Captain' in this context do not convey much sense. In the Army, there are Captains and Majors in the Engineers Corps, in the Signals Corps, in the Armoured Corps, etc., etc. These are specialised posts. Foreigners have been retained on those posts only for which Indians are not immediately available.

SHRI GOVINDA REDDY: Is it not a fact, Sir, that a 32 years old officer was recruited from England recently?

SHRI SATISH CHANDRA: May be, Sir; I do not know the age of everyone.

SHRI GOVINDA REDDY: Am I to understand Sir, that no officer of that or with more experience was available in India?

SHRI SATISH CHANDRA: Probably not in the particular line in which he has been recruited.

SHRI GOVINDA REDDY: Am I to understand, Sir, that preference for the British is still continuing even when the British have left us?

SHRI SATISH CHANDRA: Sir that is not so. I have given figures to show that it is not so.

SHRI C. G. K. REDDY: According to the list submitted by the hon. Minister, there are certain branches which are not special branches, as he would like us to believe, e.g., Engineers or the Signal Corps. 1s it the serious contention of the Government that we have not, amongst our own nationals. officers or civilians who have been trained in electrical engineering or civil engineering or structural engineering, which are the qualifications necessary for the Army, with no special qualifications, as such? I am not speaking about the others, the ones requiring very special qualifications, but, the branches where no special, extremely special qualifications are necessary. Is it the serious contention of the Government that our nationals cannot perform those iobs?

MR. CHAIRMAN: All contentions are serious.

SHRI P. SUNDARAYYA: Are we to take it that our position is so bad that we do not have even a Director of Military Music?

(No answer.)

Mr. CHAIRMAN: Next question.

## SCHEDULED CASTE VOTERS

\*275. SHRI S. N. MAZUMDAR: Will the Minister for Law be pleased to state:

(a) whether it is a fact that in the Kurseong-cum-Siliguri constituency for election to the West Bengal State Assembly, there is a large number of scheduled caste voters and that there is no seat reserved for the scheduled castes in that constituency; and

(b) if so, whether Government propose to take any steps to provide for such reservation?

THE MINISTER FOR LAW AND MINORITY AFFAIRS (SHRI C. C. BISWAS): (a) In the Kurseong-Siliguri constituency of the West Bengal Legislative Assembly, the scheduled caste voters are a little more than one-fifth of the total number. No seat is reserved far the scheduled castes in this constituency.

(b) The question whether a seat in this constituency should be reserved for the scheduled castes will no doubt be considered in due course by the Delimitation Commission.

SHRI S. N. MAZUMDAR: May I know whether the Commissioner for Scheduled Castes has made any recommendation in this matter?

SHRI C. C. BISWAS: I am not aware.

SHRI S. N. MAZUMDAR: May I know whether the Government has received any representation from the members of the scheduled castes in that area?

SHRI C. C. BISWAS: I do not think we have received any representation so far, but if any is received either from the Commissioner or from any other quarter, it will be placed before the Delimitation Commission.

## VICE-CHANCELLOR OF THE DELHI UNIVERSITY

\*276. SHRI B. V. KAKKILAYA: Will the Minister for EDUCATION be pleased to state whether the Vice-Chancellor of the Delhi University has submitted his resignation? If so, has the resignation been accepted?

(b) For how many years has the present Vice-Chancellor served the University?